

**CASES FILED, PENDING AND DISPOSED UNDER SECTION
94, 95 AND 59(7) OF IBC
FROM 01.11.2017 TO 31.08.2022**

SECTION OF IBC, 2016	NO. OF CASES NUMBERED	NO. OF CASES PENDING (PRE ADMISSION)	NO. OF CASES PENDING (AFTER ADMISSION)	NO. OF CASES DISPOSED OF	NO. OF CASES ADJUDICATED [(4) + (5)]	% OF ADJUDICATION [(6) ÷ (2) × 100]
(1)	(2)	(3)	(4)	(5)	(6)	(7)
SEC 94 & 95	2325	2098	293	330	623	26.79%*
SEC 59 / OTHERS	819	374		445		54.33%

* (In view of the orders passed in Writ Petition (Civil) No. 307 / 2022 and Writ Petition (Civil) No. 705 / 2022, the cases filed under Section 94 & 95 are kept pending for adjudication)

Note:

1. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.
2. Further reconciliation is under progress due to minor discrepancies.